

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No 509/2010

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th October 2017, 10.30 A.M

Name of the Company		Partha Ghosh & Anr. -Versus- Pragati 47 Development Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|-----------------------------|---------------|------------------------|
| 1. | Mr. Sobail Haque Adv. | Res. 2 & 3 | Smt. Haque
16.10.17 |
| 2. | Mr. S. Pandey Adv. | | |
| 3. | Mr. Ayush Jain Adv. | Res. 1 | Smt. Jain
16.10.17 |
| 1. | Somdutta Bhattacharya, Adv. | } Petitioners | Adheesh
16.10.17 |
| 2. | Adheesh Agarwal, Adv. | | |

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 3 are present.

List on 06/12/2017.

Jd

(Jinan K.R.)
Member (J)

Jd

(Vijai Pratap Singh)
Member (J)